

## FORM NO. 56CA

[See clause (b) of sub-rule (3) of rule 2DA]

### Statement of assets and liabilities

		YEARS		
		First Year	Second Year	Third Year
		(Mention years also)		
<b>A. ASSETS</b>				
1. Fixed Assets				
(a) Gross block	Rs.			
(b) Depreciation	Rs.			
(c) Net value (a – b)	Rs.			
2. Current assets				
(a) Investments	Rs.			
(b) Cash and bank balances	Rs.			
(c) Others (please specify balances)	Rs.			
(d) Total [(a) + (b) + (c)]	Rs.			
3. Current liabilities and provisions				
Rs.				
4. Net worth (1+2-3)				
Rs.				
<b>B. LIABILITIES</b>				
1. Monies raised/issued and paid-up capital				
Rs.				
2. Free reserves (excluding revaluation reserves)				
Rs.				
3. Total (1+2)				
Rs.				

Place \_\_\_\_\_

Date \_\_\_\_\_

*Signature and designation of the applicant*

**Note :** Please give full particulars of investments and also state whether you satisfy the conditions mentioned in sub-rule (5) of rule 2DA, if not, indicate reasons with details.